

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.573/9/HDB/2018
NAME OF THE COMPANY	Sainath Esates Pvt Ltd
NAME OF THE PETITIONER(S)	Sarwottam Ispat Ltd
NAME OF THE RESPONDENT(S)	Sainath Esates Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharan Singh	Advocate	921888914	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA S Ravi Prasad P. Prabhu Kumar [Signature]	Advocate		[Signature]

ORDER

Counsel for Operational Creditor is present. He has filed memo for withdrawal of the Petition on the ground already CIRP started against the Corporate Debtor Company.

Even otherwise, CIRP started against the CD, therefore proceedings cannot be continued against Corporate Debtor.

Memo is recorded. Permission is granted to the Operational Creditor to withdraw the Petition on the ground claim was already filed before the IRP. Petition is accordingly dismissed as withdrawn, vide separate orders.

[Signature]
Member (T)

[Signature]
Member (J)